

**GOVERNMENT OF INDIA  
SCIENCE AND TECHNOLOGY  
LOK SABHA**

UNSTARRED QUESTION NO:3409  
ANSWERED ON:07.09.2007  
DELAY IN APPOINTMENT IN CSIR  
Nedurumalli Janardhana Reddy Shri

**Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:**

- (a) whether the post of Director General of Council for Scientific and Industrial Research (CSIR) has been lying vacant during the last six months;
- (b) if so, reasons therefor; (
- (c) the number of full time post of Directors in various CSIR laboratories are lying vacant;
- (d) the reasons for not filling up the vacancies;
- (e) whether the research work is hampered as a result thereof;
- (f) if so, the details thereof ; and
- (g) the steps taken/being taken by the Government to fill up the vacancies?

**Answer**

MINISTER OF SCIENCE AND TECHNOLOGY AND MINISTER OF EARTH SCIENCES ( KAPIL SIBAL)

- (a)&(b)The post of Director-General, Council of Scientific and Industrial Research(CSIR) and Secretary, Department of Scientific and Industrial Research(DSIR) is presently assigned to the Secretary, Department of Science and Technology, Government of India, as an additional charge. The search-cum-selection process for the full time Director-General, is under way.
- (c)&(d) There are 8 posts of Directors lying vacant. However, these posts have been assigned to either the senior most Scientist of the concerned laboratory or Director of a sister laboratory, as an additional charge.The Government had directed the CSIR to revise the Recruitment Rules for Directors. The revised Recruitment Rules is under approval by the Government.
- (e)&(f)The research work has not been hampered as structured administrative arrangements are in position in all CSIR laboratories.
- (g) Recruitment Rules are being finalized.Process of recruitment will be initiated on the approval of Recruitment Rules by the Government .